NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.416/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Zee Entertainment Enterprise Ltd		
		-Vs-	1 +4	
11-	Jan Castian	Pleroma Consulting Pvt 8 & 9	Ltd	
Under Section		IBC		
SI.		nation of Authorized	Appearing on behalf of	Signature with
No.	-	itive (IN CAPITAL ETTERS)		date
1	Soum	an Das	Setilia	
		Brock.		18/10/12
2.	Karnaturch D. M.	· Senguh	Plenn.	Mr

ORDER

The Ld. Counsel for the petitioner is present.

Shri Kamalendu Sengupta, Director of the Company is present in person on behalf of the Corporate Debtor.

Shri Kamalendu Sengupta, Director has informed that the Company has authorized him to represent in the matter. But no letter of authority is in the record for his appearance on behalf of the Company.

The Respondent is directed to file the authorization letter for representing the case, within seven days from the date of this order.

Shri Kamalendu Sengupta, Director, present on behalf of the Company, prayed for time to file reply.

Heard.

The Corporate Debtor is allowed to file reply within 15 days.

Thereafter, rejoinder, if any, may be filed by the petitioner within 14 days.

List on 14-11-2017 for admission.

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)